

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 934**  
TO BE ANSWERED ON- 14/12/2022

**VENTURE CAPITAL FUND FOR SCHEDULED TRIBES**

934 SHRI ABIR RANJAN BISWAS:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the number of applications and persons who benefited from Venture Capital Fund for Scheduled Tribes (VCF-ST), State-wise and year-wise details thereof;
- (b) whether total budget of ₹ 50 crores is sufficient for the promotion of entrepreneurship among Scheduled Tribes (STs);
- (c) if so, details of the ST youth population in the country between the age of 18 and 30;and
- (d) if not, whether Government is considering increasing the budget, details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (d):** The scheme of Venture Capital Fund for Scheduled Tribes (VCF-STs) has been approved by the Government during 2021-22 with an initial corpus of Rs. 50.00 crores for five years i.e. till 2025-26 to promote entrepreneurship among STs. The process of setting up a trust under Securities & Exchange Board of India (SEBI) guidelines / regulations to operationalise the scheme has already been started. However, no project has been sanctioned under the scheme so far. The decision for any enhancement in the corpus or the budgetary allocation for this purpose will depend on the performance of the scheme.

As per Census, 2011, the ST Youth population in the country between the age of 18 and 30 is 2,44,62,920.

\*\*\*\*\*